

श्री महेश पोद्दार (झारखंड): महोदय, मैं भी डा. विकास महात्मे द्वारा सदन में उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

श्री लाल सिंह वड़ोदिया (गुजरात): महोदय, मैं भी डा. विकास महात्मे द्वारा सदन में उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

Appointment of sportspersons in public sector enterprises

DR. L. HANUMANTHALAH (Karnataka): Mr. Chairman, Sir, I want to bring to the notice of this august House that appointment of sportsmen and sportswomen in public sector enterprises, these days, has been reduced and is almost nil in many organizations. Sir, there are sportsmen who have represented in nationals and internationals but have no job. I would give you an example. One person, who has participated in Olympics, is working in a sports company on daily wages basis. When people go there, he guides them which shoes are required, how to run, etc. He is an athlete. Sir, like this, some years back, there was a direction from Government of India to all the public sector enterprises and public sector banks to appoint the sportsmen and sportswomen in their organizations. Now, that recruitment has been stopped. No banks are appointing those sportsmen on a separate channel in their organization. On account of this, it is totally affecting the young people who are involved in the sports. There is only one sport which is highly appreciated and highly seen by people, that is, cricket. They are getting good sum of money. Now, there is Pro-Kabaddi which we have all seen. A lot of people have involved themselves into badminton and so many other sports. Unfortunately, Pro-Kabaddi is our rural game. All rural people are involved in it but they are not being encouraged by any organization or by the Government. Therefore, I would request the Government to give a direction to all the public sector enterprises that, at least, national level athletes, national level sportsmen should be appointed in public sector so that we encourage the sports on the one side and we encourage the youngsters of this country to participate in sports and take interest in these activities. Otherwise, these people are increasingly getting discouraged. They would not involve themselves because a lot of people who are below poverty line are good sportsmen but they do not get to survive, at least for their livelihood. That is the problem. So, I would request the Government of India to direct these public sector organizations to appoint all the national level, international level athletes to get an employment in these organizations. This is my submission.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I associate myself with the matter raised by the hon. Member.

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MANISH GUPTA (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI K.G. KENYE (Nagaland): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SAMBHAJI CHHATRAPATI (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

श्रीमती सम्पतिया उइके (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्रीमती कान्ता कर्दम (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र दिल्ली): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्रीमती मीशा भारती (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

श्री नीरज शेखर (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we too associate ourselves with the matter raised by the hon. Member.

MR. CHAIRMAN: It is very good. कबड्डी, badminton आदि खेलों को भी प्रोत्साहित करना चाहिए। Now, Shri A. Navaneethakrishnan. Then, you have to share it with Mr. Siva also.

Need for Tamil Question papers in Postal Department Exams

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I urge upon the Central Government to cancel the Postal Department examination held yesterday. The reasons are very simple and also very compulsive. If the Government fails to cancel the examination, then, the right to life of the candidates will be taken away. The Central Government would be abetting the suicide of many rural students. The Central Government Postal Department conducted the examination for the post of Postman, Mail Guard and Assistants to serve in the rural area, to serve in the villages. Now, the questions were only in Hindi and English and the questions were not in Tamil. Of course, the Madurai Bench of Madras High Court has taken notice and granted limited relief. Even on an earlier occasion, our Member Shri T.K. Rangarajan moved the Madurai Bench and got the relief but the Supreme Court negatived it. Sir, we cannot depend upon the adjudication with regard to our right to employment. So, I urge upon the Central Government to immediately cancel the Postal Department examination and conduct a fresh examination in which questions must be asked in Tamil. Thank you, Sir.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the recent circular issued by the Central Government through the Postal Headquarters has sparked a sense of agitation in the minds of the youth in Tamil Nadu. Sir, the earlier practice was that examinations were conducted in Hindi, English and regional languages. But, now, it has been given that it would be conducted only in Hindi and English. Already there is a sense of feeling that our students are deprived of getting into Central Government jobs, especially, railways and other things. When we ask for other exams to be conducted in regional languages also, the already existing practice has been withdrawn. Sir, this is totally unwarranted. When the need is very much essential for giving importance to regional languages, this is a very big setback for the rural students.

So, I urge the Government to revoke the order immediately to maintain the status quo and to conduct the examinations in the regional languages also. Thank you.